

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 14:00:00 ON 3rd FEB 2022

CORAM:

SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (JUDICIAL)
SHRI ANIL KUMAR B., HON'BLE MEMBER (TECHNICAL)

PETITION No/IA No.	:	IA(IBC)/197/KOB/2021	
SECTION	:	REGULATION 13(2)(d), 17(1), 4A	
NAME OF PARTIES	:	DILEEP K P (IRP) IN THE MATTER OF NUCLEUS PREMIUM PROPERTIES PVT LTD	
PETITIONERS ADVOCATE/PROFESSIONAL			0
RESPONDENTS ADVOCATE/PROFESSIONAL	:		0

Office
Notes

Video Conference

3rd February 2022

ORDER

IA(IBC)/197/KOB/2021 in CP(IB)/01/KOB/2021

This IA has been filed by the IRP in the matter of CIR process against the Corporate Debtor Nucleus Premium Properties Pvt Ltd with the prayer to approve the name of Shri Mohanan T.S. as Authorised Representative to represent the class of Creditors (Home Buyers) in the CIR Process of Nucleus Premium Properties Pvt Ltd.

The learned IRP Shri Dileep KP argued and concluded his submissions.

Reserved for Orders.

sd/-

Anil Kumar B.
Member (Technical)

sd/-

Ashok Kumar Borah
Member (Judicial)

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CORAM: **SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (JUDICIAL)**
SHRI ANIL KUMAR B., HON'BLE MEMBER (TECHNICAL)

PETITION No/IA No.	:	IA(IBC)/21/KOB/2022	
SECTION	:	SECTION 22(2) OF IBC, 2016	
NAME OF PARTIES	:	DILEEP K P (IRP) IN THE MATTER OF NUCLEUS PREMIUM PROPERTIES PVT LTD	
PETITIONERS ADVOCATE/PROFESSIONAL			0
RESPONDENTS ADVOCATE/PROFESSIONAL	:		0

Office Notes **Video Conference**

3rd February 2022

ORDER

IA(IBC)/21/KOB/2022 IN CP(IB)/01/KOB/2021

This IA has been filed under Section 22(2) of the IBC, 2016 by the IRP to approve the appointment of the IRP as RP.

Learned IRP Shri Dileep K.P. appeared in person through VC.

It is noticed that the 1st meeting of the Committee of Creditors held on 30.12.2021 has resolved to appoint the Interim Resolution Professional as Resolution Professional.

Hence the **IA(IBC)/21/KOB/2022 IN CP(IB)/01/KOB/2021** stands allowed and the appointment of Shri Dileep KP as Resolution Professional in this CIR Process is hereby confirmed.

sd/-

**Anil Kumar B.,
Member (Technical)**

sd/-

**Ashok Kumar Borah
Member (Judicial)**

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KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 14:00:00 ON 3rd FEB 2022

CORAM:

SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (JUDICIAL)
SHRI ANIL KUMAR B., HON'BLE MEMBER (TECHNICAL)

PETITION No/IA No.	:	REPORT/22/KOB/2022	
SECTION	:	REGULATION 17,18,19 OF IBBIR, 2016	
NAME OF PARTIES	:	DILEEP K P (IRP) IN THE MATTER OF NUCLEUS PREMIUM PROPERTIES PVT LTD	
PETITIONERS ADVOCATE/PROFESSIONAL			0
RESPONDENTS ADVOCATE/PROFESSIONAL	:		0

Office Notes Video Conference

3rd February 2022

ORDER

REPORT/22/KOB/2022 IN CP(IB)/01/KOB/2021

This 1st report has been filed under Regulation 17, 18 & 19 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by the IRP in the matter of CIR Process against the Corporate Debtor Nucleus Premium Properties Pvt Ltd.

Perused the Report. **Report is taken on record.** Registry is directed to place the Report in CP(IB)/01/KOB/2021.

sd/-

Anil Kumar B.
Member (Technical)

sd/-

Ashok Kumar Borah
Member (Judicial)